

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.108/9/HDB/2020
NAME OF THE COMPANY	Gati Infrastructure Bhasmey Power Pvt Ltd
NAME OF THE PETITIONER(S)	Raghavender Yadagirkar
NAME OF THE RESPONDENT(S)	Gati Infrastructure Bhasmey Power Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No one appeared for the Operational Creditor. Learned counsel for the Corporate Debtor appeared. Even on the last occasion no one appeared for the Operational Creditor. Learned counsel for the Corporate Debtor submitted that the amount as claimed has already been paid. Be that as it may, since no one appeared for the Operational Creditor, we dispose of the petition.

2. Hence the petition is dismissed for want of prosecution with liberty to the Operational Creditor to get the petition revived in case of difficulty.

-sd/-

MEMBER (TECHNICAL)

-sd/-

MEMBER (JUDICIAL)

Karim